

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

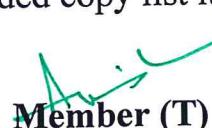
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 81/15	IA 16/17 in TP 82/16	For carrying out Amendment & filing Amended copy	397/ 398	Ramakrishna Meenaji Hadgal & Anr. Vs. Shree Ashraya Infra Co. Ltd. & 10 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	DR K SRIVI CHANDAN Adv S Jayalatchi	PCS for Petitioner 11	
	ROSHAN R RAIKAR	PCS for Respondent (to be filled)	

**O R D E R**

Counsel for Petitioner is present. Counsel for Respondent is also present. For carrying out amendment and for carrying out filing amended copy list it on 05/12/2017.

  
Member (T)

  
Member (J)